

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 19800/2023

(Arising out of impugned final judgment and order dated 27-02-2023 in CRLA No. 1387/2009 27-02-2023 in CRLA No. 1648/2009 27-02-2023 in CRLA No. 1685/2009 passed by the High Court Of Judicature At Allahabad)

VINOD KUMAR DIXIT

Petitioner(s)

VERSUS

TEJVIR & ANR.

Respondent(s)

(FOR ADMISSION and IA No.108911/2023-EXEMPTION FROM FILING O.T. and IA No.108913/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 28-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Ravindra Singh, Sr. Adv.
Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Yagyawalkya Singh, Adv.
Ms. Akriti Chaturvedi, Adv.
Mr. Priyam Kaushik, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file SLP is granted.

Application for exemption from filing Official Translation is allowed.

Leave granted.

(INDU MARWAH)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)